

for growth include gems & jewellery, oil meals, machinery and instruments, primary and semi-finished iron and steel, cotton yarn, fabrics & made-ups, meat and meat products, manufacture of metals, drugs & pharmaceuticals and electronics goods.

(c) and (d) A joint delegation consisting of representatives from trade, industry and the Government has been proposed to visit some of the East Asian countries in the near future for assessing possibilities of promoting trade and investments in the current economic environment prevailing in those countries.

#### **Overdraft Facilities by Foreign Banks**

2720. DR. T. SUBBARAMI REDDY : Will the Minister of FINANCE be pleased to state :

(a) whether the US clearing banks have stopped intra-day overdraft facilities to the State Bank of India and Bank of Baroda following the US sanctions against India;

(b) if so, to what extent Indian banks have been affected by the US banks due to the ban on overdraft facilities; and

(c) the steps the Government propose to take in this regard and to maintain good trade relations with US?

THE MINISTER OF FINANCE (SHRI YASHWANT SINHA): (a) and (b) As reported by Reserve Bank of India (RBI), one of the leading US clearing Banks, has withdrawn intra day overdraft facilities allowed to SBI's New York Office. The Ban has, however, informed SBI that the withdrawal is purely temporary. This measure has not affected SBI as it has adequate Dollar Resources. In the case of Bank of Baroda, none of the US clearing banks has stopped this facility following the US sanctions against India.

(c) According to RBI Indian Banks operating abroad have taken measures to ensure that they have enough liquidity. Many American Banks continue to provide credit for correspondent banking products such as trade and forex as well as facilitation of the flow of international payments. As such the sanctions have not affected operations of Indian Banks.

#### **Board of Directorate of NABARD**

2721. SHRI MOINUL HASSAN : Will the Minister of FINANCE be pleased to state :

(a) the reasons for not providing representation to the persons having experience in the working of Co-operative Banks on the Board of Directorate of NABARD for the last 15 years in spite of clear provision in this regard in section 6 (1) (c) of NABARD Act, 1998;

(b) whether the Government have taken/proposed to take any steps to ensure representation of two persons on the NABARD Board with experience in the working of Co-operative banks; and

(c) if so, by when it is likely to be implemented?

THE MINISTER OF FINANCE (SHRI YASHWANT SINHA) : (a) to (c) In terms of the provisions of clause (c) of sub-section (1) of section 6 of the National Bank of Agriculture and Rural Development Act, 1981, three Directors out of whom two shall be persons with experience in the working of cooperative banks and one shall be a person with experience in the working of commercial banks are required to be appointed by the Central Government on the Board of Directors of NABARD. At present there are two vacancies of Directors on the Board of Directors of NABARD, under the above category. Steps for filling up these vacancies are being taken.

#### **Improvement in Quality of Designs**

2722. COL. SONA RAM CHOUDHARY: Will the Minister of TEXTILES be pleased to state :

(a) whether the Government have decided to start any scheme for improving the quality of designs of freelance designers of handloom sector;

(b) if so, the details thereof;

(c) the names of the States from where designers are likely to be selected under this scheme;

(d) whether the Government propose to select some foreign designers also to design cotton handloom for export purpose; and

(e) if so, the details thereof?

THE MINISTER OF TEXTILES (SHRI KASHIRAM RANA) : (a) to (c) The scheme for involvement of freelance designers in the handloom sector has been in operation since 1996-97. The scheme provides, *inter alia*, assistance for development of designs to improve marketability of handloom products.

The designers are selected from all over India on the basis of criterion laid down in the scheme.

(d) and (e) The Scheme of "Development of Exportable Products and their Marketing" introduced during 1996-97 has provision for assistance for engaging foreign designers by implementing agencies on cost sharing basis. The design development may include cotton handloom for export purposes. The scheme provides inputs for designs, product development and marketing for exports.

#### **Drinking Water Projects of CIL**

2723. SHRI KAMAL NATH : Will the Minister of COAL be pleased to state :

(a) the details of various projects and schemes undertaken by Coal India Ltd. (CIL) to improve the quality and quantity of drinking water coalfield-wise;

(b) the dates on which these were sanctioned with present status and reasons for slippage; and

(c) the total expenditure incurred so far in implementing these schemes?

THE MINISTER OF STATE OF THE MINISTRY OF

COAL (SHRI DILIP RAY) : (a) to (c) The details of the various schemes/projects undertaken by CIL and its subsidiaries to improve the quality and quantity of drinking water supply, coalfield-wise, date of sanction and total expenditure incurred so far are given in the enclosed Statement.

**Statement**

Sl. No.	Company	Details of Project and Schemes	Dt. of Sanction, Present Status & Reasons for Slippage	Total Expenditure Incurred (Rs. in Lakhs)
1	2	3	4	5
1.	ECL	(A) Raniganj Coalfields Area W/S Schemes Part-I	Before Nationalisation through CMWO. ECL is giving water to 23 Collieries.	
		(B) -do- Part-II	February, 1985-ECL is giving water to 16 collieries. The implementation of the scheme is delayed by West Bengal Government due to shortage of funds as stated by them.	4279.00
		(C) Chirkunda-Kumardh-UBI W/S Scheme Phed Govt. of Bihar.	February, 1987, ECL is giving water at 3 Collieries.	
2.	BCCL	(A) (i) Water Treatment Plant - 84 Nos (Since Nationalisation) 12.85 MGD	Functioning	860.00
		(ii) Deep Borewells-100 (Approx.) 1.115 MGD	-do-	70.00
		(B) (i) Project Varun	Work is Partly Completed.	498.50
		(ii) Water Treatment Plant at Bhowra	Work is in Progress	86.70
		(iii) Short Term Schemes for Augmentation of water supply in Diffe.	-do-	155.00
				1670.20
3.	CCL	(A) Argada W/S Scheme for Argada Sirka GM Unit	15.1.1998—delay due to local disturbance in balance works and delay in supply of pipes. Expected date of Completion 31.7.98.	62.00
		(B) W/S Scheme of GIDI "R".	February, 97—work completed	32.23
		(C) IWSS at B&K, Dhori	10.6.91—delay due to land problem, expected date of completion 31.10.98.	60.00
		(D) IWSS for KBS Ph-II Kargali	5.9.86—work incomplete, Original contracts terminated. expected date of completion 31.3.99	19.68
		(E) Kuju & Hazaribagh	1.9.82—delay due to non-acquisition of land and Pilferage of conveying mains, expected date of completion 31.10.98.	1300.00
		(F) W/S Scheme, Jerangdih	28.10.95—Work is in progress—expected date of completion 31.8.98	52.00

1	2	3	4	5
		(G) W/S Govindpur	15.10.92—Work is in progress expected date of completion 31.8.98	10.00
		(H) (i) IWSS for Ashoika, Rohini Purnadih on Karketta	17.9.94—work is in progress-expected date of completion 30.9.98	70.00
		(ii) Storage Reservoir	-do-	50.00
				1655.91
4.	WCL	(A) 50 numbers of drinking water supply scheme in different areas of WCL were taken up during 1993-94 to 1996-97	38 numbers of scheme completed and commissioned by 31.3.97 generating 13.95 million gallon water per Day. In case of 12 schemes work is in progress as per schedule.	1278.16
		(B) 12 numbers of water supply scheme undertaken during 1997-98	2 schemes completed during schemes will be completed and commissioned during 1998-99.	393.00
5.	SECL	(A) Kusmunda-2.00 Capacity MGD	82-83—Implemented	290 (Approx.)
		(B) Gevra - 1.00 Capacity MGD	89-90—Implemented	370 (Approx.)
		(C) Chirimiri - 2.60 Capacity MGD	88-89—Implemented	770 (Approx.)
		(D) Hasdeo - 2.5 Capacity MGD	81-82—Implemented	250 (Approx.)
		(E) Baikunthpur-0.50 Capacity MGD	82-83—Implemented	120 (Approx.)
		(F) Bhatgaon - 5.0 Capacity MGD	86-87—Implemented	140 (Approx.)
		(G) Sohagpur - Phase-I 1.00 Capacity MGD	83-84—Implemented	150 (Approx.)
		Phase-II-100 Capacity MGD	86-87—Implemented	250 (Approx.)
		(H) Johilla - 050 Capacity MGD	87-88—Implemented	140 (Approx.)
		(I) J & K - 1.00 Capacity	87-88—Implemented	220 (Approx.)
				2700 (Approx.)
6.	NCL	(A) IWSS capacity MGD for 8 mining projects and 1 Central Workshop.	June—1982 Completed	2530 (Approx.)

1	2	3	4	5
		(B) Scheme for linking balance 2 projects and Hqrs. of NCL with IWSS is drawing water from Rihand reservoir through NTPC & supply is being made after treatment of water	Phase-I-June' 94 Phase-II-July' 98 (Work is in Progress) Schedule of Completion April, 1999.	900 (Approx.)          3430 (Approx)
7.	MCL	<i>Talcher Coalfields</i>		
		(A) Construction of 4.90 MGD water retreatment plant IWSS phase-I at Talcher.	Dec. 83—Completed	61.00
		(B) Intake well	Dec., '93—Completed	35.00
		(C) Providing and laying of CI pipe lines	March, '83—Completed	58.00
		(D) P&L of Hume steel pipes for IWSS phase-II at Talcher.	7.4.1993—Completed	876.84
		(E) Commission of 5 MGD for IWSS Phase - I	6.8.96-Work is in progress	105.70
		(F) Design & Construction of intake well for 5 MGD capacity water retreatment plant for Talcher.	6.9.96—under construction	14.70
		<i>Valley Coalfields</i>		
		(G) Construction of 2.00 MGD water retreatment plant at IB valley area.	20.11.88—Completed	80.00
		(H) Laying of Pipe Lines	20.11.88—Completed	247.00
		(I) Providing, supplying, laying, jointing and testing of steel hume pipes for Lakhanpur group of mines in IB valley area.	7.4.93—Completed	588.00
		(J) Commission of water treat-Plant 1.6. MGD for Bellpahar IWSS.	2.12.94—Completed	207.48
		<i>MCL Hqrs. Sambalpur</i>		
		(K) Design supply and Commissioning of 1.35 MGD water treatment plant on turn key basis at MCL, hqrs.	6.7.94—Completed 24.44	24.44
				2298.16

8. CMPDIL in CMPDIL colonies, supply of drinking water is made through municipal water supply in some colonies, some borewells have been driven to augment the water supply.